

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/5872/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Dibyajyoti Mahanta,
District & Sessions Judge
Golaghat.

Dated Guwahati, the 26th June, 2023

Sub:- **Permission to avail Home L.T. C. (HTC).**

Ref:- Letter No. DJ(G) 6065 dated 17.06.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail HTC for the block period of 2022-2023, to travel to your hometown Guwahati, w.e.f the evening of 01.07.2023 to the morning of 04.07.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

sal-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/5873 - 5875 /A Dated 26.06.2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

26/6/2023
REGISTRAR (VIGILANCE)

PK